

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH

2. O.A.060/00573/14

(HARNEK SINGH VS. UOI)

11.7.2014

Present: Sh. Harinder Sharma, counsel for the applicant.

1. After arguing the matter for sometime, learned counsel for the applicant seeks permission to withdraw this O.A. Allowed.
2. Accordingly, this O.A. stands disposed of as withdrawn.


(DR. BRAHM A. AGRAWAL)
MEMBER (J)


(UDAY KUMAR VARMA)
MEMBER (A)

KR'